

IN THE NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI (COURT-II)

Item No. 241

(IB)-470(ND)/2017

**CA/965/2020 IA/3202/2020 IA/3750/2020
IA/3053/2020 CA/479/2019 IA/2444/2020 IA/4181/2020
IA/5148/2020 IA/402/2021 , IA/445/2021 IA/904/2021**

IN THE MATTER OF:

Sh. Amit Kumar Malik

... Applicant/Petitioner

Vs

M/s. Kindle Developers Pvt. Ltd.

... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 02.07.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT: Counsel for R14 Jaiprakash Associates - Ms. Ruchira Gupta and Ms. Mona Sinha Advocates
Rachit Mittal Adv for Noida Authority
Adv. Abhishek Grover for the Applicant in IA No. 5148 of 2020
Mr. Karan Luthra, Adv and Aarushi Tikku, Adv for Respondent No. 4 in I.A. No. 3750/2020, for Respondent
Mr. Rajiv Kumar Virmani and Mr. Anuj Malhotra Advocates for the Respondent no. 5 (i.e. Ms. Shikha Tiwari)
Prateek Kushwaha, Adv with Kashi Vishwanathan Sivaraman, RP for RP
Gunjan Mittal, Advocate For NG metaliks (Respondent)

ORDER

List on 14th July, 2021.



**(T.S.Singh)
Court Officer**